

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH**

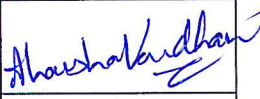
**PRESENT: HON'BLE SHRI K ANANTHA PADMANABHA SWAMY – MEMBER JUDICIAL**

**PRESENT: HON'BLE SHRI BINOD KUMAR SINHA MEMBER - TECHNICAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 19.03.2020 AT 10.30 AM**

|                                  |                                   |
|----------------------------------|-----------------------------------|
| TRANSFER PETITION NO.            |                                   |
| COMPANY PETITION/APPLICATION NO. | CP(IB) NO. 1349/HDB/2020          |
| NAME OF THE COMPANY              | Patidar Exim Pvt Ltd              |
| NAME OF THE PETITIONER(S)        | Indianbulls Consumers Finance Ltd |
| NAME OF THE RESPONDENT(S)        | Patidar Exim Pvt Ltd              |
| UNDER SECTION                    | 7 OF IBC                          |

**Counsel for Petitioner(s):**

| Ries                   |             |                        |   |
|------------------------|-------------|------------------------|---|
| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature   |
| Harshvardhan Abburi    | Advocate    | 8885808388             |  |
|                        |             |                        |   |

**Counsel for Respondent(s):**

| Ries                   |             |                        |           |
|------------------------|-------------|------------------------|-----------|
| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature |
|                        |             |                        |           |
|                        |             |                        |           |

**ORDER**

Counsel for the Petitioner present. Mr. Prashant Kumar Jain, Advocate appeared for the Respondent and filed vakalat. For filing counter, time is enlarged. Put up the matter on 21.04.2020.

  
**MEMBER TECHNICAL**

  
**MEMBER JUDICIAL**

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